NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/580/(IB)/2017

NAME OF THE PETITIONER(S) : SUGESAN TRANSPORT PVT LTD

NAME OF THE RESPONDENT(S) : TECH SHARP ENGINEERS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Efecthericalli T. Coursel for Corporate Deptor Greethericalli T.
For Ms. August Dolia

ORDER

Counsel for petitioner called absent. Ms T Geethanjalli caused appearance on behalf of the respondent/corporate debtor and filed vakalat. Time extended for filing counter. Put up on 25.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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